

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): No, sir.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether any survey has been made to find out the causes which have led people to believe that the sub-soil water has subsided?

MR. DEPUTY CHAIRMAN: The answer to your question is "No". Let us go to the next question.

SHRIMATI SAVITRY DEVI NIGAM: I would like to know whether any survey has been made to find out . . .

MR. DEPUTY CHAIRMAN: You are asking as to why people believe like that. You cannot go on in a hypothetical manner. Let us go to the next question.

RECOVERY OF STOLEN RAILWAY PROPERTY IN DELHI

*48. **SHRIMATI SAVITRY DEVI NIGAM:** Will the Minister of RAILWAYS be pleased to state the value of the stolen railway property recovered by the police during the last three months in Delhi?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): The value of stolen Railway property recovered by the police in Delhi during the months of April, May and June 1961 is as follows:—

April, 1961	..	Rs. 341.00
May, 1961	..	Rs. 21,718.48 n.p.

In addition property weighing 6338.8 Kilograms was recovered, the value of which has yet to be assessed.

June 1961	..	Rs. 112.00.†
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†For supplementaries, see cols. 216-17 *infra*.

†RECOVERY OF STOLAN RAILWAY PROPERTY IN DELHI

*52. **SHRI JASWANT SINGH:** Will the Minister of RAILWAYS be pleased to state whether it is a fact that a huge quantity of railway engine and carriage parts was stolen from the Delhi and New Delhi Railway Stations by organised gangs of thieves and that about 1,000 maunds of such parts were recovered by the Police from the Motia Khan junk market on the 25th May, 1961?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): As a result of joint raid by the police and R.P.F. on the shops of 7 junk dealers of Motia Khan, who were in unlawful possession of Railway Stores, recovery of property from 4 dealers has been made to the tune of Rs. 20,108.48 n.p. and from 3 dealers property weighing 6338.8 Kilograms (the value of which has yet to be assessed), has been seized.

Cases registered in connection with this recovery has still under police investigation.

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of railway staff involved in these cases?

SHRI S. V. RAMASWAMY: The matter is still under investigation.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the Railway Board has received complaints about the number of railway employees involved in these cases?

SHRI S. V. RAMASWAMY: We did receive some information about stolen property being in the possession of certain people. That is why there

†This question was taken up for answer, with the China's permission, along with Starred Question No. 48.